

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 8th of May, 2024.

This is for information of all concerned that Telecommunications Consultants India Limited (TCIL) has been assigned the project of revamping the LAN and Wi-Fi infrastructure of the High Court New and Old Block. The work is being executed by M/s Trans Virtual Pvt. Ltd., Guwahati, for TCIL. The firm will be laying LAN cables in the Court and Office rooms.

All Officers/ Officials/ Members are thereby requested to cooperate with the firm's representatives during the installation process.

By order,

Sd/- Sri Subhrangsu Dhar
REGISTRAR (JUDICIAL & IT)

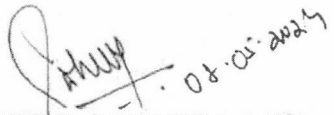
Memo No. HC.XLV/349/2020/ 310 /PM&P dated the 8th of May, 2024.

Copy to: -

1. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, for information.
2. The Registrar (Admin./Vig./ Judl./ Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Member Secretary, Assam State Legal Services Authority.
5. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
6. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/ Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Senior IT Consultant, Gauhati High Court, Guwahati, for information and necessary action.
9. The Joint Registrar (), Gauhati High Court, Guwahati, for information and necessary action.
10. The Deputy Registrar (), Gauhati High Court, Guwahati, for information and necessary action.
11. The Chief Security Officer, Gauhati High Court, Guwahati. He is requested to extend full cooperation to Trans Virtual Pvt. Ltd. and its representatives during LAN cable installation in both the Old Block and New Block of Gauhati High Court.

The firm is allowed to work in both the blocks of the High Court in the night hours i.e. from 5 P.M to 8 A.M and accordingly he is requested to depute one Police Official for taking care of files and valuable items during the work.

12. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati. She is requested to extend full cooperation to Trans Virtual Pvt. Ltd. and its representatives during LAN cable installation in her section.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati. He is requested to extend full cooperation to Trans Virtual Pvt. Ltd. and its representatives during LAN cable installation in his section.
15. The Asstt. Registrar (), Gauhati High Court, Guwahati, for information and necessary action.
16. The Court Manager, Gauhati High Court, Guwahati, for information and necessary action.
17. The Systems Analyst/ Programmer, Gauhati High Court, Guwahati, for information and necessary action.
18. The A.O. (Judicial), Section, Gauhati High Court, Guwahati. He/ She is requested to extend full cooperation to Trans Virtual Pvt. Ltd. and its representatives during LAN cable installation in his/her respective section.
19. The Court Officer No. 1 & No. 2, for information and necessary action.
20. The Senior Systems Officer, Gauhati High Court, Guwahati.
21. The Systems Officer/ Systems Officer(s) OSD, for information and necessary action.
22. The Court Masters, Court No....., Gauhati High Court, Guwahati. They are requested to extend full cooperation to Trans Virtual Pvt. Ltd. and its representatives during LAN cable installation in their respective Court rooms.
23. Telecommunications Consultants India Limited (TCIL), New Delhi, for information and necessary action.
24. M/s Trans Virtual Pvt. Ltd., Guwahati, for information and necessary action.
25. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
26. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR (JUDICIAL & IT)